

RAJYA SABHA

Monday, the 21st July, 2014/ 30th Ashadha, 1936 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

MEMBER SWORN

Shri Ronald Sapa Tlau (Mizoram)

Re. AN ISSUE RAISED ABOUT A JUDGE IN THE MADRAS HIGH COURT

MR. CHAIRMAN: Question No. 181 ... *(Interruptions)*...

DR. V. MAITREYAN (Tamil Nadu): Sir, I want to raise an important issue. ... *(Interruptions)*... Sir, a Judge in the Madras High Court continued... *(Interruptions)*...

MR. CHAIRMAN: Dr. Maitreyan, you will not display newspapers here.... *(Interruptions)*... No, no. ... *(Interruptions)*...

DR. V. MAITREYAN: Sir, this is an important issue. ... *(Interruptions)*... Please discuss it now. ... *(Interruptions)*...

MR. CHAIRMAN: What is this? ... *(Interruptions)*... You can't do this. ... *(Interruptions)*...

DR. V. MAITREYAN: Sir, the UPA Government was pressurised to continue with that Judge. ... *(Interruptions)*...

SHRIMATI KANIMOZHI (Tamil Nadu): Sir, how can he raise this issue? ... *(Interruptions)*...

MR. CHAIRMAN: Dr. Maitreyan, please don't do this? ... *(Interruptions)*... What are you doing ... *(Interruptions)*...

DR. V. MAITREYAN: That Judge was allowed to continue. ... *(Interruptions)*...

MR. CHAIRMAN: Nobody is listening to you. ... *(Interruptions)*...

SHRIMATI KANIMOZHI: He is not a sitting Judge. ... *(Interruptions)*... Sir, he cannot raise this issue. ... *(Interruptions)*...

DR. V. MAITREYAN: We don't know how many corrupt Judges are there in the courts. ... *(Interruptions)*...